## (5)

## Declaration or Assets and Liabilities

38-228 375475

2249)

Year. 2-2-1

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	002	1 - 10					7
Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3	
(i)	Cash	20,00000	Khatoon	Samy 9	DAGE EST	ward K	hor
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	8.B.1. Life	1			1	
(iii)	Bonds, Debentures and shares in Companies	MA	P/W/	AI IA	MA	MA	
(vi)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MA	NA	MA	NA	NA	
(v)	Motor Vehicles (details of make, etc.)	220.c, c Pulses Protos = Value	K114	MA	1/19	^/1 <del>]</del>	
	Jewellery (give details of weight and value)	NA	50622060H 2,70,000/5 1/2 Kingima 40,000/5	* \^\B	MΑ	AK	
,	Other assets, such as values of claims / interests	MA	NIA	1119	1/A	MIA	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

28/=2/2=28

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.	Description	Self	Spouse name (s)	Dependant-i	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	MA	グタ	~有
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	234 1234 01, Khadh 440000/	NA	MIA	MIA	MA
(iii)	- Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	formedeier Residencier Darbhanfo Or Khafth	3	W17	VI P	MA
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	MIA	PIN	MA	MA
(ν)	Other (such as interest in property)	NA	FIN	FIN	MA	MA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	5. B. 1. Patry	Dro, 200/s
	(ii) Loans from financial institutions	MA	N/A
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA.	MA
	(b) dues to departments dealing with supply of water	~月	NA
	(c) dues to departments dealing with supply of electricity	个为	NA

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<u> </u>	(d) dues to departments dealing with telephones	No	NA
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	No	MA
	(f) Other dues, if any	. ×10	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	61416200	MA
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	MA	*17
	(iii) Sales Tax [ Only in case of proprietary business]	Ma	NA
Ŷ	(iv) Property Tax	600000	MA

C <u>Personal Detail</u> GPF/CPF/PRAN No.	; <del>-</del>	PTS/BIA-1049
Gender .	:	[M/F]
Date of Birth	ļ	01011969 (DD/MM/YYYY)
Class/Group	<b>:-</b> -	<u>A</u> (A/B/C)
Cadre	<b>;-</b> -	(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Down fa.
I havely declare th	at the s	bove details are true to the best of my knowledge and beli

Signature: Signature: Mod of a Square Afform.

Name of Employee: Mod of a Square Afform.

Designation: Section of Section.

Department: Bildy Lifes/ative Assembly,

Distage.

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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